

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy

.... Petitioner

v.

M/s. Granite Gate Properties Pvt Ltd

.... Respondent

Order U/s. 7 of (IBC)

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Deepak Khosla, Adv. Ridhima Verma, Adv. Madhu Ayachit, Adv. Shashwat Tripathi in IA3588/2023, 4179/2023, 1096/2024, 1158/2024, 1159/2024 Adv. Pankaj Agarwal, Adv. Shashwat Srivastava in IA-3926/2023 Adv. Utkarsh Joshi, Adv. Anjali Menon in IA4491/2023 & IA-6445/2023 Adv. Anuja Pethia, Adv. Subhashish Kumar in IA2217/2022 Adv. Manoj Kumar Garg in IA-3442/2023 Adv. Piyush Singh, Adv. Vivek Kumar, Adv. Jayant Upadhyay in IA-2479/2020 & IA-3699/2021 Adv. Gaurav Gupta, Adv. Rupal Gupta in IA3092/2020

For the Respondent : Adv. Palak Tyagi, Adv. Rishabh Darira in IA6501/2023

For Noida Authority : Rachit Mittal, Parish Mishra and Adarsh Srivastava Adv

For the SRA : Sr. Adv. Ramji Srinivasan, Sr. Adv. Arvind Nayyar, Adv. GP Madaan, Adv. Harimohana, Adv. Aditya Madaan

For the RP : Adv. Sumant Batra, Adv. Sanyam Saxena, Adv. Nubair Alvi, Adv. Nidhi Yadav, Adv. Sarthak Bhandari

ORDER

IA-3255/2020, IA-3067/2022, IA-2577/2020, IA-2479/2020,
IA3092/2020, IA-3600/2020, IA-3945/2020, IA-4549/2020,
IA2043/2021, IA-428/2021, IA-3699/2021, IA-2217/2022,
CA1245/2020, IA-3442/2023, IA-2298/2021, IA-3588/2023,
IA3596/2023, IA-3926/2023, IA-4179/2023, IA-4491/2023,
IA4498/2023, IA-6445/2023, IA-3870/2020, IA-6501/2023, IA-
506/2024, Ivn. P-13/2024, IA-1096/2024, IA-1158/2024, IA-1159/2024
& IA1222/2024

There is a request for adjournment from the Counsel for the SRA as well as Counsel for the RP. At request and by consent, list the matter on **24.04.2024.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

09.04.2024
Lalit